

IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

THURSDAY, THE TWENTY SECOND DAY OF AUGUST
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

WRIT APPEAL NO: 1389 OF 2014

Writ Appeal under clause 15 of the Letters Patent against the order dated 21.4.2014 in WP.No.19914 of 2007 on the file of the High Court.

Between:

Union Of India, Ministry of Home Affairs, Freedom Fighters Division, 2nd floor, NDCC-II Building, Jai Singh Road, New Delhi

...APPELLANT

AND

1. Pachika Ramchandra Reddy, S/o.Sanjeeva Reddy, Aged 77 years, R/o.H.No.2-442/2A, Excise Colony, Subedari, Hanamkonda, Warangal District.
2. Goli Venkat Reddy, S/o.Narsimha Reddy Aged 88 years, R/o.Vill Chigurumamidi, Shivaru Goli Venkannapalli Tahasil Office, Chigurumamidi, Division and District Karimnagar.
3. Manda Mysaiah, S/o.Mallaiah Aged 82 years, R/o.Vill Chigurumamidi, Shivaru Goli Venkannapalli Tahasil Office, Chigurumamidi, Division and District Karimnagar.
4. Kasam Mohan Reddy, S/o.Raji Reddy Aged 82 years, R/o.Vill Elbaka, Shivar Gangaram Tahsil Office Veenavanka, Division and District Karimnagar.
5. Ramidi Mohan Reddy, S/o.Pedda venkaiah Aged 80 years, R/o.Vill Challur, Tahasil Office Veenavanka, Division and District Karimnagar.
6. Chandupatla Papi Reddy, S/o.Venkat reddy Aged 76 years, R/o.Vill Pothireddypally, Tahasil Office Veenavanka, Division and District Karimnagar.
7. Jangam Komuraiah, S/o.Sailu Aged 83 years, R/o.H.No.2-8-167, Waddepalli, Pingili College, Hanamkonda, Warangal District.
8. Kasu Joji Reddy, S/o.Rayapu Reddy Aged 90 years, R/o.H.No.24-3-186, Prakashreddypeta, Subedari,, Hanamkonda, Warangal District.
9. Kodipunjula Sammakka, W/o.Late Gopal Aged 93 years, R/o.Vill Laxmidevpeta, Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.

10. Varilkolu Rajamma, W/o.Late Mallaiah Aged 85 years, R/o.Vill Laxmidevpeta, Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.
11. Yelpula Buchamma, W/o.Late Mallaiah Aged 79 years, R/o.Vill Laxmidevpeta, Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.
12. Mandala Chandramma, W/o.Late Mallaiah Aged 79 years, R/o.Vill Laxmidevpeta, Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.
13. Eddu Pedda Rajaiah, S/o.Mallaiah Aged 86 years R/o.Vill Laxmidevpeta, Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.
14. Eddu Shantamma, W/o.Late Komuraiah Aged 78 years, R/o.Vill Laxmidevpeta, Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.
15. Chennaboina Narsamma, W/o.Late Mallaiah Aged 86 years, R/o.Vill Laxmidevpeta Shivar Ramakrishnapuram, Tahasil Office Venkatapur, Mulugu Division, Warangal District.
16. Panyala Malla Reddy, S/o.Venkat Reddy Aged 77 years, Vill and Tahasil office Chigurumamidi, Division and Dist. Karimnagar.
17. Ireddy Mannemma, W/o.Late Venkata Raji Reddy Aged 73 years, Vill Chigurumamidi, Shivar Lambadipally Division and Dist. Karimnagar.
18. Katam Dharma Reddy, S/o.Malla Reddy Aged 80 years, Vill Chigurumamidi, Shivar Lambadipally Division and Dist. Karimnagar.
19. Ireddy Venkat Narsimha Reddy, S/o.Malla Reddy Aged 80 years, Vill Chigurumamidi, Shivar Lambadipally Division and Dist. Karimnagar.
20. Katam Venkata Reddy, S/o.Malla Reddy Aged 77 years, Vill Chigurumamidi, Shivar Lambadipally Division and Dist. Karimnagar.
21. Nomula Ramaiah, S/o.Nagaiah Aged 81 years, Vill Elbaka, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
22. Chandupatla Janamma, W/o.Late Raji Reddy Aged 78 years, Vill Pothireddypalli, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
23. Chandupatla Venkat Reddy, S/o.Raghava Reddy Aged 86 years, Vill Pothireddypalli, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
24. Siluveru Balaiah, S/o.Ragaiah Aged 92 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
25. Panyala Laxmi, W/o.Late Bhoopathi Reddy Aged 82 years, Vill Insanpally, Tahsil Office, Siddipeta, District Medak.
26. Akula Kousalya, W/o.Late Raghavaiah Aged 77 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
27. Bangari Rajaveeru, S/o.Sailu Aged 90 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.

28. Chepyala Ramaiah, S/o.Chandraiah Aged 79 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
29. Budthula Yellaiah, S/o.Mallaiah Aged 80 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
30. Koyyada Lachamma, W/o.Late Mysaiah Aged 79 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
31. Konduru Rajamma, W/o.Late Rajaiah Aged 78 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
32. Parlapalli Mysamma, W/o.Late Komuraiah Aged 70 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
33. Konduru Veeraiah, S/o.Lingaiah Aged 80 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
34. Mangabathula Rajamouli, S/o.Rajaveeru Aged 80 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
35. Kasarla Rajamma, W/o.Late Narsaiah Aged 74 years,Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
36. Allampureddy Lachamma, W/o.Late Mallaiah Aged 77 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
37. Bangari Rajayellaiah, S/o.Yellaiah Aged 80 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
38. Vemula Lachamma, W/o.Late Ramanaiah Aged 75 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
39. Permandla Lachamma, W/o.Mallaiah Aged 68 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
40. Junuthula Linga Reddy, S/o.Laxmi Reddy Aged 78 years, Vill Veenavanka, Sivar Narsingapur, Tahasil Office, Veenavanka, Division and Dist. Karimnagar.
41. Mandati Buchamma, W/o.Late Rajaiah Aged 82 years, Vill Khanparthy, Tahsil Office Veenavanka, Division and Dist. Karimnagar.
42. Dasari Sudhakar Redy, S/o.Krishna Reddy Aged 77 years, Vill Gattepelli, Tahasil Office Manakondur, Division and Dist. Karimnagar.
43. Pachika Kamalamma, W/o.Late Thirupathi Aged 92 years, Vill Gattepelli, Tahasil Office Manakondur, Division and Dist. Karimnagar.
44. Bangari Buchaiah, S/o.Balaiah Aged 86 years, Vill Khanparthy, Tahasil Office Veenavanka, Division and Dist. Karimnagar.
45. Panjala Lachamma, W/o.Sailu Aged 85 years, Vill Khanparthy, Tahasil Office Veenavanka, Division and Dist. Karimnagar.
46. Nagapuri Kanakamma, W/o.Late Rajamallu Aged 82 years, Vill Khanparthy, Tahasil Office Veenavanka, Division and Dist. Karimnagar.
47. Sandiri Narsaiah, S/o.Ramaiah Aged 78 years, Vill Khanparthy, Tahasil Office Veenavanka, Division and Dist. Karimnagar.

48. Puli Buchi Rajamma, W/o.Late Mahankali Aged 80 years, Vill Khanparthy, Tahasil Office Veenavanka, Division and Dist. Karimnagar.
49. Chittimalla Mannemma, W/o.Late Nagabushanam Aged 73 years, R/o.H.No.8-4-11, Krishna Colony, Tahasil Office, Division and District Warangal.
50. Ramini Bhadramma, W/o.Late Chandraiah Aged 68 years, R/o.H.No.8-4-11, Krishna Colony, Tahasil Office, Division and District Warangal.
51. Ramini Lakshmi, W/o.Late Ramanadham Aged 60 years, R/o.H.No.8-4-11, Krishna Colony, Tahasil Office, Division and District Warangal.
52. Neelam Amruthamma, W/o.Late Sommaiah Aged 76 years, R/o.H.No.2-8-336/2, Raghavendranagar, NGOs Colony Road, Tahasil Office and Division, Hanamkonda, District Warangal.
53. Challa Ramchandraiah, S/o.Ramaiah Aged 89 years, R/o.Vill Pegadapelly, Tahasil Office Hasanparthy Division and District Warangal.
54. Gottam Tirupathi Reddy, S/o.Narsimha Reddy Aged 88 years, R/o.H.No.2-8-356, NGOs Colony Road Vill Waddepally, Tahasil Office and Division Hanamkonda, Warangal District.
55. Mekala Gopal Reddy, S/o.Malla Reddy Aged 80 years, R/o.H.No.2-8-356, Raghavendranagar, NGOs Colony Road Malakala, Tahasil Office and Division Hanamkonda, District Warangal.
56. Malakala Rangamma, W/o.Late Madusudhan Reddy Aged 74 years, R/o.H.No.2-8-336/2, Raghavendranagar, NGOs Colony Road, Tahasil Office and Division Hanamkonda, Warangal District.
57. Chepyala Kondal Rao, S/o.Ranga Rao Aged 86 years, R/o.Vill Peddapur, Tahasil Office Venkatapur, Division Mulugu, District Warangal.
58. Gangula Damodar Reddy, S/o.Ramiredy Aged 78 years, R/o.Vill Lingampally, Tahasil Office Ghanpur Stn., Division and District Warangal.
59. Karra Radhamma, W/o.Late Laxma Reddy Aged 84 years, R/o.Vill Garmillapally, Tahasil Office Chityal, Division Mulugu, District Warangal.
60. Katam Prameela, W/o.late Chandraiah Aged 76 years, R/o.Vill Buddaram, Tahasil Office Bhupalpally, Division Mulugu, District Warangal.
61. Kanchanakunila Radhamma, W/o.Late Komurelli Aged 80 years, R/o.Vill Mucherla, Tahasil Office Hasanparthy, Division and District Warangal.
62. Kasireddy Annamma, W/o.Late Chandra Reddy Aged 81 years, R/o.Venkatadripeta, Tahasil Office Stn. Ghanpur, Division and District Warangal.
63. Dasari Mallamma, W/o.Late Tirupathi Reddy Aged 76 years, R/o.Vill Kashalpally, Tahasil Office and Division Peddapelli, District Karimnagar.
64. Cholleti Yashoda, W/o.Late Laxma Reddy Aged 80 years, R/o.Vill Pothareddyepeta, Tahasil Office, Huzurabad, Division and District Karimnagar.
65. Vasireddy Vinoda, W/o.Late Venkataramreddy Aged 79 years, R/o.Vill Pothareddyepeta, Tahasil Office, Huzurabad, Division and District Karimnagar.

66. Cholleti Kamalamma, W/o.Late Jaganadha Reddy Aged 73 years, R/o.Vill Pothareddypeta, Tahasil Office, Huzurabad, Division and District Karimnagar.
67. Dasari venkatamma, W/o.Late Papi Reddy Aged 78 years, R/o.Vill Gattepelli, Tahasil Office Manakondur, Division and District Karimnagar.
68. Thatikonda Ananthaiah, S/o.Kistaiah Aged 81 years, R/o.Vill Elbaka, Tahasil Office Veenavanka, Division and District Karimnagar.
69. Donapati Narayana Reddy, S/o.Dharmaiah Aged 81 years, R/o.Vill Nallagonda, Tahasil Office Thimmapur Division and District Karimnagar.
70. Pakala Kista Reddy, S/o.Malla Reddy Aged 81 years, R/o.Vill Jaggaiahpally, Tahasil Office Manakondur, Division and District Karimnagar.
71. Padi Sammakka, W/o.Late Raji Reddy Aged 78 years, R/o.Vill Peddapur, Tahasil Office Venkatapur, Division Mulugu, Warangal District.
72. Annamneni Laxmi, W/o.Late Veeraiah Aged 79 years, R/o.Vill Dharmaraopet, Shivar Jangupalli, Tahasil Office Ghanpur, Division Mulugu, Warangal District.
73. Bojjam Prabu Reddy, S/o.Malla Reddy Aged 81 years, R/o.Vill Nallgunta, Tahasil Office Venkatapur, Division Mulugu, District Warangal.
74. Puli Prameelamma, W/o.Late Tirupathi Reddy Aged 85 years, R/o.Vill Nallgunta, Tahasil Office Venkatapur, Division Mulugu, District Warangal.
75. Yelaveni Chandraiah, S/o.Konaiah Aged 81 years, R/o.Vill Khanparthy, Tahasil Office Veenavanka Division and District Karimnagar.
76. Kura Narayana Reddy, S/o.Venkat Reddy Aged 76 years, R/o.Vill Arnakonda, Tahasil Office, choppadandi Karimnagar District.
77. Poladi Chalapathi Rao, S/o.Bheem rao Aged 79 years, R/o. Vill Peddapur, Tahasil Office Venkatapura, Division Mulugu, District Warangal.
78. Chinthireddy Radhamma, W/o.Late Sanjeeva Reddy Aged 86 years, R/o.Vill Radhapur, Tahasil Office Shankarapatnam, Division and District Karimnagar.
79. Chethi Radhamma, W/o.Late Rajaiah Aged 75 years, R/o.Vill Khanparthy, Tahasil Office Veenavanka, Division and District Karimnagar.
80. Cholletti Susheela, W/o.Late Veera Reddy Aged 75 years, R/o.Vill Pothareddypeta, Tahasil Office Huzurabad, Division and District Karimnagar.
81. Kota Lalithamma, W/o.Late Venkat Laxma Reddy Aged 80 years, R/o.H.No.7-1-111, Balasamudram, Tahasil Office Division Hanamkonda, District Warangal.
82. Vangala Upender Reddy, S/o.Hanatha Reddy Aged 77 years, R/o.Vill Kutgal, Tahasil Office Maddur, Division and District. Warangal.
83. Kamerla Narayana, S/o.Lingaiah Aged 87 years, R/o.Vill Kutgal, Tahasil Office Maddur, Division and District. Warangal.
84. K.Nageswar Reddy, S/o.Late K.Ganga Reddy Aged 79 years, Occupation Freedom Fighter R/o.Nachana Yeelapur, Kadem Mandal, Adilabad District.
85. Koyyada Narayana, S/o.Narsaiah Aged 77 years, Occupation Freedom Fighter R/o.Bahiranpally vilage, Maddur Mandal, Warangal District.

86. Tenukuntla Anasurya, W/o.Late Sambaiah Aged 74years, Occupation Household R/o.2-7-1392, Vijayapal Colony, Hanamkonda, Warangal District.

...RESPONDENTS/WRIT PETITIONERS

87. **State of Telangana**, represented by Secretary to Government, Revenue Department, (F.F.II) Department, Secretariat, Hyderabad.

R.87 Cause title is Amended as per Court Order dated 2-6-15 in WAMP No.1033 of 2015.

WA is restored in respect of Respondents 4,5,9 to12, 16, 17, 19, 21, 22, 25, 26, 28, 30, 32, 36, 39, 40, 43, 50, 51, 54, 55, 56, 59, 61 to 64, 68 to 72, 74, 75, 78, 80 to 85 as per C.O.dt.10-09-15 in WAMP No.2400/15.

...RESPONDENTS

I.A. NO: 2 OF 2016(WAMP. NO: 805 OF 2016)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to receive the present report filed by the petitioner herein reporting due compliance of the directions of this Hon'ble court dated 24-02-2016 passed W.A.M.P.No.69 of 2016 in W.A.No.1389 of 2014 by way of an affidavit on record in W.A.No.1389 of 2014.

I.A. NO: 3 OF 2015(WAMP. NO: 2214 OF 2015)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant leave and permit the Petitioner to bring the Legal Representatives of the deceased Respondents No's 1 to 3, 6 to 8, 18, 23, 24, 27, 29, 33, 34, 37, 44, 46 to 48, 49, 58, 65, 73, 76, 77, 86 on record in the present Writ Appeal 1389/2014 and take out notice on them.

I.A. NO: 2 OF 2014(WAMP. NO: 3420 OF 2014)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of the order dated 21.4.2014 passed in WP No.19914 of 2007.

I.A. NO: 4 OF 2015(WAMP. NO: 2326 OF 2015)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to dispense with the filing of the certified copy of the order dated 20.02.2015 passed in WA No. 1389 of 2014.

**Counsel for the Appellants : SMT.L.PRANATHI REDDY,
rep., DEPUTY SOLICITOR GENERAL OF INDIA**

Counsel for the Respondent No.87 : GP FOR REVENUE

**Counsel for the Respondent No.43: SRI SOMA HARINATH REDDY
(Not Present)**

Counsel for the Respondent Nos. 1to42, 44to86: --

The Court made the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT APPEAL No.1389 of 2014

JUDGMENT: *(Per the Hon'ble Sri Justice J.Sreenivas Rao)*

This intra Court appeal is filed aggrieved by the orders passed by the learned Single Judge in W.P.No.19914 of 2007, dated 21.04.2014.

2. Heard Smt L.Pranathi Reddy, learned counsel representing learned Deputy Solicitor General of India appearing for the appellant. No representation on behalf of respondents.

3. This Court on 20.04.2016, while admitting the writ appeal, granted interim direction directing the appellant to consider the applications as per the directions issued by the learned Single Judge, in the impugned order dated 21.04.2014 in paragraphs 5 and 6 thereof and shall place the outcome before this Court thereof.

4. Learned counsel for the appellant submits that she has no instructions regarding compliance of the orders dated 20.04.2016, passed by this Court and further submits that if the appellant has not considered the applications of the respondents pursuant to the interim order dated 20.04.2016 of this Court, the appellant will

consider the same and requested this Court to grant reasonable time.

5. In view of the above said submissions made by the learned counsel, without expressing any opinion on merits of the case, the appellant is directed to consider the applications of the respondents, pursuant to the order dated 20.04.2016, within a period of three (3) months from the date of receipt of a copy of this order, in accordance with law, if not already considered and communicate the same to respondents. In the event, if the claim of the respondents is rejected, the respondents are granted liberty to avail the remedies as available under law.

6. With the above directions, the writ appeal is disposed of. No costs.

As a sequel, miscellaneous petitions, pending if any, shall stand closed.

SD/- I. NAGA LAKSHMI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Secretary, Ministry of Home Affairs, Union Of India, Freedom Fighters Division, 2nd floor, NDCC-II Building, Jai Singh Road, New Delhi
2. The Secretary to Government, Government of Telangana, Revenue (F.F.II) Department, Secretariat, Hyderabad
3. One CC to SRI GADI PRAVEEN KUMAR, (Deputy Solicitor General of India), High Court for the State of Telangana at Hyderabad. [OPUC]
4. Two CCs to GP FOR REVENUE, High Court for the State of Telangana at Hyderabad. [OUT]
5. One CC to SRI. Advocate [OPUC]
6. Two CD Copies.

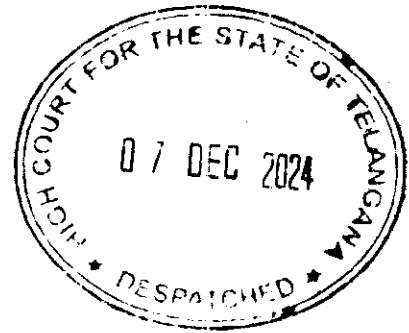
CHR BSK
LS

HIGH COURT

DATED:22/08/2024

JUDGMENT

WA.No.1389 of 2014



**DISPOSING OF THE WRIT APPEAL
WITHOUT COSTS**

① CAR
5/12/24